

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO.578  
TO BE ANSWERED ON 16.09.2020**

**Allocation of Coal**

**578. DR. G. RANJITH REDDY:**

**Will the Minister of COAL be pleased to state:**

(a) whether the Government of Telangana has requested for allocation of 20 MMTPA of coal for the proposed 4,000 MW power plant by Telangana State Power Generation Corporation Limited and National Thermal Power Corporation; and

(b) if so, the details of the request received and action taken thereon by the Government in this regard?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES**

**(SHRI PRALHAD JOSHI)**

**(a):** Government of Telangana had requested for coal linkage of 20 Million Tonne (MT) per annum for the proposed 4000 MW Power Plant of NTPC at Ramagundam. Government of Telangana had also requested for coal linkage of 22.20 MT per annum for the power plants of Kothagudam Thermal Power Station (KTPS) Stage VII (800 MW), Bhadradri Thermal Power Station (1080 MW) and Yadadri Thermal Power Station (4000 MW) of Telangana State Power Generation Corporation Limited.

**(b):** Mandakini-B coal mine in the State of Odisha has been allocated to NTPC for its 4000 MW Power Plant at Ramagundam in accordance with the provisions of CM (SP) Act, 2015 and CM(SP) Rules, 2014. A Tapering Linkage has been accorded to the Phase – I (1600 MW) of the NTPC 4000 MW Power Plant at Ramagundam, Telangana. Also, coal linkages have been allocated to the KTPS Stage-VII (800 MW), Bhadradri (1080MW), Yadadri (4000MW) Thermal Power Plants of Telangana State Power Generation Corporation Limited under provisions of para B (i) of SHAKTI Policy.

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